GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 2241

TO BE ANSWERED ON THE 14TH MARCH, 2023/ PHALGUNA 23, 1944 (SAKA)

SALE OF LOTTERY

2241. SHRI THOMAS CHAZHIKADAN:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the name of States where the sale of lottery is allowed;

(b) whether the Government has any plan to limit the sale of State lotteries in the concerned States itself; and

(c) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NITYANAND RAI)

(a) As per section 4 of the Lotteries (Regulation) Act, 1998, a State Government may organise, conduct or promote a lottery, subject to the conditions specified therein. Accordingly, lotteries are being run by 09 States viz. Arunachal Pradesh, Goa, Kerala, Maharashtra, Mizoram, Nagaland, Punjab, Sikkim and West Bengal.

(b) & (c) No such proposal is under consideration.

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